

ITEM NO.110

COURT NO.9

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11871/2014

THE STATE OF PUNJAB & ORS.

Appellant(s)

VERSUS

JASWANT SINGH

Respondent(s)

WITH

C.A. No. 11634/2014 (IV)

Date : 09-08-2023 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) Mr. Karan Sharma, AOR

For Respondent(s) Mr. Yadav Narender Singh, AOR
Mr. Mayank Kumar Singh, Adv.
Mr. Jagdish Parshad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Re-list next week.

The parties are at liberty to file additional documents in the
meantime.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER